

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

**STARRED QUESTION NO.37
TO BE ANSWERED ON 01-12-2015**

Contribution to NSDF

***37. SHRI FEROZE VARUN GANDHI:
SHRI CH. MALLA REDDY:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the efforts made by the Government to approach Corporate and Public Sector for contribution to the National Sports Development Fund (NSDF);

(b) the manner in which the Department is promoting the idea of one industrial house adopting atleast one sport to effectively impact sports culture in the country;

(c) the manner in which the department proposes to ensure uniform policy of coordination and communication between various sports bodies and private institutions in the country;

(d) whether the Government has any plan to revise the financial assistance to NSDF; and

(e) if so, the details thereof including fund allocations made to NSDF in the last three years and the current year?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI SARBANANDA SONOWAL)**

(a) to (e): A Statement is laid on the table of the House.

STATEMENT REFERED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.37 TO BE ANSWERED ON 01-12-2015 REGARDING CONTRIBUTION TO NSDF BY SHRI FEROZ VARUN GANDHI AND SHRI CH. MALLA REDDY.

(a) to (c): Ministry of Youth Affairs & Sports is regularly interacting with the Corporate and Public Sectors for contribution to the National Sports Development Fund (NSDF). They are also encouraged to contribute to the NSDF under CSR (Corporate Social Responsibility). The contributions to the NSDF get 100% tax exemption under Section 80G of the Income Tax Act.

Sports is a state subject, primary responsibility for development and promotion of sports lies with state Governments. Responsibility to promote a particular sports discipline lies with National Sports Federations (NSFs) which are autonomous in functioning. Union Government complements and supplements the efforts of state Governments and NSFs through its schemes. Ministry of Youth Affairs & Sports has written to a numbers of Banks and PSUs for fund requirement on select sports disciplines under TOP Scheme. India Infrastructure Finance Company Ltd (IIFCL) has agreed to contribute Rs.10 crore every year for 3 years for promoting of Badminton and Archery.

(d) & (e): There is no proposal to revise the present Scheme of providing grant to NSDF. Government made allocations to the NSDF in the last three years and current year as indicated below:

Year	Government of India contribution
2012-13	Rs.5.00 crore
2013-14	Rs.5.00 crore
2014-15	Rs.3.75 crore
2015-16	Rs.5.00 crore
Total	Rs.18.75 crore
